

ITEM NO.3

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 3/2015 In Civil Appeal No. 316/2013

RAJ KUMAR SINGH & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(For early hearing and office report)

Date : 31/07/2015 This application was called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Mr. O.N. Sharma, Adv.
Ms. Shalu Sharma, Adv.

For Respondent(s) Mr. Ameet Singh, Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Dismissed.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Vinod Kulvi]
Asstt. Registrar